

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 06-11-2023 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IB/1729/2023

PETITION NUMBER : IBA/889/2019

NAME OF THE PETITIONER : N Kumar (RP) of M/s.Sheltrex Developers Pvt Ltd

NAME OF THE RESPONDENT(S) : ----

UNDER SECTION : Sec 30(6) & 31(1) of IBC, 2016 r/w Reg 39 of the CIRP reg, 2016

ORDER

Ld. Counsel Mr. B. Ramana Kumar for the Applicant / RP.

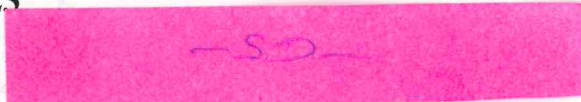
Ld. Counsel Mr. Sanjeev Singh submits that a new IA has been filed and copy of the application served on the Counsel for the RP. However, Counsel for the RP states that he has not received the copy of the new application.

Ld. Counsel Mr. Sanjeev Singh is directed to serve copy of the new application on the Counsel for the RP.

List both the IA's for hearing on **21.11.2023**


RAVICHANDRAN RAMASAMY
Member (Technical)

Phk


JYOTI KUMAR TRIPATHI
Member (Judicial)